

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10333/2008

JIBAN KRISHNA MONDAL & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

WITH SLP(C) NO. 10824 of 2008
SLP(C) NO. 10876 of 2008

Date: 31/07/2008 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr.R.K.Gupta, Adv.(Mentioned by)
for Mr. A.N. Bardiya,Adv.

For Respondent(s)
UPON hearing counsel the Court made the following
ORDER

As requested, adjourned by a week.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master

(Mentioned slip enclosed)

NOTE: These matters are stated to be shown AL 0108/2008 as Item
No.475 for 4.8.2008.